NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No. CP 34/16	T.P. No.	Purpose Hearing	Section 391 / 394	Name of the Parties M/s. / Mr. Meena Homes Ltd.,	

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PCS for petitioner is present. Assistant from OL office is present.

List it for further hearing on 21.07.2017.

MEMBER (J)